File No.S-11011/12/2020-EHS

No. S.11011/12/2020-EHS
Government of India
Ministry of Health and Family Welfare
Department of Health and Family Welfare
(EHS Section)

NirmanBhawan, New Delhi Dated, the 10th May, 2021

Office Memorandum

Subject:- Reimbursement of OPD medicines to CS (MA) beneficiaries: Special Sanction in view of COVID-19- Regarding.

In continuation of earlier O.Ms. of even number dated 1st April, 2020, 5th May, 2020, 3rd June, 2020, 3rd September, 2020, 8th October, 2020 & 4th January, 2021, the undersigned is directed to convey extension of earlier timeline till 28.02.2021 for a further period upto 31.07.2021, on the same terms and conditions as mentioned in the aforementioned O.M. dated 1st April, 2020.

This issues with the concurrence of IFD vide CD No.99 dated 22.04.2021.

(Bimal Kumar)
Deputy Secretary to the Govt. Of India

To.

- 1. All Ministries/Departments, Government of India
- 2. Secretary, National Council of JCM
- 3. All Divisions/Sections of MoHFW
- 4. Office Order file

Copy to:

- 1. PS to Hon'ble HFM
- 2. PS to Hon'ble MOS
- 3. PPS to Secretary, HFW
- 4. NIC- for uploading the above O.M. on the website of the Ministry.